

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**L. P. A. No. 87 of 2019**

The Damodar Valley Corporation & Ors. .... **Appellants**  
Versus

Castron Technologies Ltd. .... **Respondent**

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**CORAM: HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**  
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**Oral Order**

**12 / Dated : 23.04.2021**

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocate' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

In such a situation, let this matter be posted on 10.05.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**